

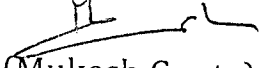
F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.09.2023

Order

In partial modification of roster order no. 141 of 2023 dated 07.08.2023, during the hearing of Anti Dumping matters commencing 13.09.2023 the Customs Division Bench matters will be taken up by Bench comprising Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical). The Excise and Service Tax Division Bench matters will be taken up by the regular Division Bench after the hearing of Anti Dumping matters.

By Order,


(Mukesh Gupta)
Deputy Registrar

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